

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

B
on A. 1804.05

Copies of order
prepared for counsel
for both sides.

Order dated 18.4.05

Heard Shri N.R.Routray, Ld.Counsel for the applicant and Shri P.C.Panda, Ld.Counsel for the Respondents (on whom a copy of the O.A. has been served) and perused the records placed before us.

In course of hearing Shri Panda pointed out that as per the provision of the Scheme for grant of ACP to the railway servants, a Screening Committee has been set up by the Standing Committee which meets twice a year (during the first week of January of the previous Financial Year and during the first week of July of any Financial Year) to process the cases. It is in this connection, Shri Panda submitted that the matter may be forwarded to the Committee for considering the grievances with regard to ACP, as raised herein.

Having heard the Ld.Counsel of both the sides, we dispose of this O.A. with direction that the application be sent to the Screening Committee to be held in the month of July, 2005 to consider the case of the applicant. A copy of the O.A. may be treated as part of the representation to be put up before the Committee.

With the observation and direction as made above, this O.A. is disposed of at the stage of admission.



Member (J)



Vice-Chairman
18/4